

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 113 OF 2019  
& IA NOs. 485 OF 2019**

**Dated: 23<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GRIDCO Limited** ..... **Appellant(s)**  
**Vs.**  
**NTPC Limited & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G.Ramachandran, Sr. Adv.  
Ms. Anushree Bardhan  
Ms. Poorva Saipgal for NTPC

Ms. Anusha Upadhyay  
Mr. Nishant Kumar for R-2

Mr. Aabhas Parimal  
Mr. Himanshu Shekar  
Mr. Jamnesh Kumar for R-3

**ORDER**

We have heard learned counsel for the Appellant at length today.

Arguments concluded.

**Reserved for Judgment.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Kt/pk*